

GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS & FERTILIZERS  
DEPARTMENT OF FERTILIZERS

**LOK SABHA**

**UNSTARRED QUESTION NO.2344 TO BE ANSWERED ON: 13.02.2026**

**Surge in Fertiliser Imports**

**2344. Ms Sayani Ghosh:**

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether fertiliser imports have surged sharply with doubling of urea imports and significant increases in DAP and complex fertilisers during the financial year 2025-26, if so, the details thereof indicating the quantity and value of fertiliser imports since 2022–23, year-wise;
- (b) whether domestic urea production has declined despite the stated objective of achieving fertiliser self-sufficiency (Atmanirbharta) by 2023, if so, the details thereof indicating the domestic production of urea, DAP and complex fertilisers during the said period, year-wise;
- (c) whether fertiliser shortages were reported in the country during recent cropping seasons, forcing farmers to stand in long queues or pay inflated prices in black markets, if so, the details thereof, State-wise;
- (d) the reasons for shortcomings in demand forecasting, supply planning and domestic capacity augmentation despite recurring shortages; and
- (e) whether the Government has made any assessment for the rapid escalation of fertiliser subsidy, which has more than doubled in recent years, if so, the details thereof along with its implications for fiscal sustainability?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS

**(Smt. Anupriya Patel)**

- (a): The details of year-wise import of fertilizers (Table 1) and the details of the total expenditure incurred on such imports (Table 2) from 2022-23 to 2025-26 (Upto January-2026), are as below: -

Table 1

<b>Import of fertilizers (Urea, DAP, MOP and NPK) from 2022-23 to 2025-26 (Upto Jan-2026)</b>				
<i>Qty in LMT</i>				
<b>Year</b>	<b>Urea</b>	<b>As Reported by the Companies</b>		
		<b>DAP</b>	<b>MOP *</b>	<b>NPK</b>
2022-23	75.80	65.83	18.66	27.52
2023-24	70.42	55.67	28.69	22.17
2024-25	56.47	45.69	35.41	22.72
2025-26 (Upto Jan-2026)	89.30	60.16	24.81	34.88

**\*MOP includes both Agriculture and Industrial use\***

Table 2

<b>Financial Year</b>	<b>Expenditure incurred under the Subsidy Schemes</b>	
	<i>(Figures in Rs. crore)</i>	
	<b>Imported P&amp;K</b>	<b>Imported Urea</b>
2022-23	36032.56	41365.60
2023-24	28929.57	28193.94
2024-25	18800.00	21000.00
2025-26 (Upto Jan-2026)	23975.24	37903.96

(b): With regard to Urea, the Government had announced New Investment Policy (NIP) – 2012 on 2<sup>nd</sup> January, 2013 and its amendment on 7<sup>th</sup> October, 2014 to facilitate fresh investment in the urea sector and to make India self-sufficient in the urea sector. Total 6 new urea units have been set up under NIP-2012 which includes 4 urea units set up through Joint Venture Companies (JVC) of nominated PSUs and 2 urea units set up by the private companies. The units set up through JVC are Ramagundam urea unit of Ramagundam Fertilizers and Chemicals Ltd (RFCL) in Telangana and 3 urea units namely Gorakhpur, Sindri and Barauni of Hindustan Urvarak & Rasayan Limited (HURL) in Uttar Pradesh, Jharkhand and Bihar, respectively. The units set up by private companies are Panagarh urea unit of Matix Fertilizers and Chemicals Ltd. (Matix) in West Bengal; and Gadepan-III urea unit of Chambal Fertilizers and Chemicals Ltd. (CFCL) in Rajasthan. Each of these units has installed capacity of 12.7 Lakh Metric Tonne per annum (LMTPA). These units are highly energy efficient as they are based on latest technology. Therefore, these units have together added urea production capacity of 76.2 LMTPA, thereby total indigenous urea production capacity (Reassessed Capacity, RAC) has increased from 207.54 LMTPA during 2014-15 to 283.74 LMTPA during 2023-24. Further, an exclusive policy for the revival of Talcher

unit of FCIL through JVC of nominated PSUs namely Talcher Fertilizers Limited (TFL) by setting up a new Greenfield Urea plant of 12.7 LMTPA at coal gasification route has also been approved. Recently, the Union Cabinet has approved the proposal for setting up of a new Brownfield Ammonia-Urea Complex of 12.7 Lakh Metric Tonnes (LMT) annual capacity of Urea production within the existing premises of Brahmaputra Valley Fertilizer Corporation Limited (BVFCL), Namrup, Assam namely Assam Valley Fertilizer and Chemical Company Ltd. (AVFCCL).

In addition, the Government also notified the New Urea Policy (NUP) – 2015 on 25th May, 2015 for the existing 25 gas-based urea units with one of the objectives of maximizing indigenous urea production beyond RAC. The NUP-2015 has led to additional production of urea by 20-25 LMT as compared to the production during 2014-15 annually.

Above steps together have facilitated increase of Urea production from level of 225 LMT per annum during 2014-15 to a record Urea Production at 314.09 LMT during 2023-24. During 2024-25, 306.67 LMT of Urea was produced in the country.

Year-wise production of Urea, DAP and NPKs in the country from 2022-23 to 2025-26 (Upto Jan 2026), is as below: -

<b>YEAR-WISE PRODUCTION OF ALL FERTILIZERS</b>			
<i>(Fig. in LMT)</i>			
<b>YEAR</b>	<b>Urea</b>	<b>DAP</b>	<b>NPKs</b>
2022-23	284.94	43.47	100.4
2023-24	314.09	42.93	101.85
2024-25	306.67	37.69	121.05
2025-26 (Upto Jan 2026)	251.26	33.71	111.22
<b>Sources: dbtfert.nic.in</b>			

(c) to (e): Before the commencement of each cropping season, Department of Agriculture and Farmers Welfare (DA&FW), in consultation with all the State Governments, assesses the State-wise & month-wise requirement of fertilizers. On the basis of requirement projected by DA&FW, D/o Fertilizers allocates adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability. However, the distribution of fertilizers within the State is done by the respective State Government.

Accordingly, the availability of fertilizers viz. Urea, DAP, MOP and NPKs has remained adequate across the country during 2022-23 to 2025-26. The information regarding requirement, availability and sales of these fertilizers during the said period is placed at **Annexures – I to IV**.

Further, in order to address the issues of hoarding, diversion and black-marketing, fertilizers are declared as an essential commodity under the Essential Commodities Act, 1955 and notified under Fertilizer Control Order, 1985. State Governments are empowered to take action against persons involved in said malpractices, as per provisions of EC Act. Any complaints received at Department of Fertilizers level regarding these malpractices is sent to concerned State Government to take appropriate action under Essential Commodities Act, 1955 and Fertilizer Control Order, 1985.

In Phosphatic & Potassic (P&K) fertilizers, Government has implemented Nutrient Based Subsidy (NBS) Scheme w.e.f. 01.04.2010. Under the Scheme, P&K fertilizers are decontrolled and under Open General License (OGL).

Under NBS scheme, the companies are free to manufacture/import P&K fertilizers as per their business dynamics. Similarly, companies are free to modify their production capacity as per the market conditions.

However, to increase domestic fertilizer production and make country self-reliant the following measures have been taken by the Government:

- (i) D/o Fertilizers has issued guidelines dated 18.01.2024 to ensure reasonableness of MRP and encourage domestic production.
- (ii) Based on the requests, the new manufacturing units or increase in manufacturing capacity of existing units have been recognized / taken on record under the NBS Scheme.
- (iii) The number of P&K fertilizers covered under NBS Scheme has increased from 22 grades in 2021 to 28 grades.
- (iv) Freight Subsidy on SSP, which is an indigenously manufactured fertilizer, has been approved since Kharif, 2022 to promote SSP usage for providing Phosphatic or 'P' nutrient to the soil.
- (v) To reduce import dependence on imported Potassic fertilizers, Potash Derived from Molasses (PDM), which is a domestically produced Potassic fertilizer, has been inducted under NBS scheme since Rabi, 2021.

Urea is covered under Urea Subsidy Scheme and Phosphatic & Potassic (P&K) fertilizers is covered under Nutrient Based Subsidy (NBS) Scheme. Both schemes are Central Sector Schemes of the Ministry of Chemicals & Fertilizers, and are wholly financed by the Government of India through Budgetary Support.

In order to align the public funded schemes with the financial resource cycle of Central and State Governments, the Urea Subsidy scheme and NBS Scheme have been made co-terminus with the Finance Commission.

## Annexure referred to in reply to part (c) to (e) of Lok Sabha Unstarred Question No 2344 for answering on 13.02.2026

## ANNEXURE I

## REQUIREMENT, AVAILABILITY &amp; SALES OF FERTILIZERS DURING THE FY 2025-26 (Till 31.01.26)

(fig. in LMT)

S.No	State	UREA			DAP			MOP			NPKS		
		Requirement	Availability	DBT Sales									
1	Andaman and Nicobar Islands	0.00	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
2	Andhra Pradesh	12.98	16.00	14.56	4.53	5.95	5.07	1.39	2.00	1.47	13.88	17.07	13.45
3	Arunachal Pradesh	0.01	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
4	Assam	2.85	4.05	3.69	0.49	0.91	0.61	0.48	0.58	0.38	0.49	0.47	0.33
5	Bihar	21.12	23.04	21.39	5.80	7.48	5.87	1.90	2.03	1.58	5.85	7.54	5.41
6	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Chhattisgarh	9.72	10.11	8.66	4.06	3.92	2.84	1.00	1.18	0.76	2.30	3.38	2.41
8	Dadra and Nagar Haveli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
9	Daman and Diu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10	Delhi	0.23	0.21	0.18	0.05	0.05	0.05	0.01	0.00	0.00	0.02	0.00	0.00
11	Goa	0.02	0.02	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.03	0.03	0.02
12	Gujarat	22.32	22.38	20.98	5.80	5.48	4.79	0.99	1.10	0.84	6.75	9.00	7.37
13	Haryana	20.07	23.27	21.61	5.43	5.96	5.15	0.48	0.61	0.40	1.37	1.08	0.80
14	Himachal Pradesh	0.62	0.86	0.67	0.02	0.05	0.05	0.03	0.03	0.02	0.38	0.32	0.23
15	Jammu and Kashmir	1.05	1.61	1.24	0.36	0.53	0.34	0.11	0.22	0.13	0.02	0.02	0.02
16	Jharkhand	2.60	3.21	2.75	0.80	1.00	0.84	0.07	0.06	0.04	0.59	0.94	0.70
17	Karnataka	16.25	18.71	15.71	5.44	6.42	5.14	1.96	2.81	2.14	14.87	24.02	18.85
18	Kerala	1.02	1.14	0.99	0.19	0.27	0.19	0.78	0.94	0.77	1.19	1.43	1.16
19	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
20	Madhya Pradesh	39.92	42.42	40.34	14.50	12.35	10.94	1.30	1.39	1.01	15.50	13.56	10.91
21	Maharashtra	23.62	27.67	23.80	6.60	6.69	5.03	2.25	3.09	2.24	27.12	35.55	26.69
22	Manipur	0.17	0.19	0.16	0.02	0.05	0.03	0.04	0.02	0.01	0.02	0.02	0.01
23	Meghalaya	0.02	0.03	0.03	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
24	Mizoram	0.07	0.11	0.10	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
25	Nagaland	0.01	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
26	Odisha	5.33	7.50	6.15	2.47	3.10	2.33	0.75	0.88	0.62	2.90	4.07	3.09
27	Puducherry	0.13	0.13	0.11	0.01	0.01	0.01	0.01	0.02	0.01	0.07	0.09	0.07
28	Punjab	27.92	31.94	28.64	7.15	7.79	6.06	0.90	0.94	0.55	1.90	1.60	1.23
29	Rajasthan	24.43	28.37	26.81	8.33	8.31	7.57	0.18	0.22	0.16	2.92	3.07	2.50
30	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
31	Tamil Nadu	9.28	11.03	9.78	2.65	3.17	2.53	2.16	2.22	1.74	8.07	9.44	7.55
32	Telangana	17.00	17.94	16.85	3.55	4.58	4.11	1.00	1.26	0.72	14.75	16.38	13.37
33	Tripura	0.13	0.20	0.13	0.03	0.04	0.02	0.04	0.05	0.02	0.04	0.04	0.02
34	Uttarakhand	1.73	2.15	1.99	0.25	0.60	0.42	0.06	0.09	0.04	0.31	0.20	0.16
35	Uttar Pradesh	72.92	80.96	73.63	23.50	23.27	18.52	2.43	2.59	1.76	12.00	13.49	9.50
36	West Bengal	11.83	14.80	11.60	3.09	3.88	2.85	2.65	2.57	1.83	9.70	13.06	9.21
	All India	345.38	390.06	352.61	105.16	111.89	91.36	22.98	26.90	19.27	143.03	175.87	135.10

## Annexure referred to in reply to part (c) to (e) of Lok Sabha Unstarred Question No 2344 for answering on 13.02.2026

## ANNEXURE II

## REQUIREMENT, AVAILABILITY &amp; SALES OF FERTILIZERS DURING THE FY 2024-25

( fig. in LMT)

S.No	State	UREA			DAP			MOP			NPKS			
		Requirement	Availability	DBT Sales	Requirement	Availability	DBT Sales	Requirement	Availability	DBT Sales	Requirement	Availability	DBT Sales	
1	Andaman and Nicobar Islands	0.00	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
2	Andhra Pradesh	15.90	18.68	15.70	4.30	4.80	4.34	1.50	2.38	1.71	16.00	18.36	15.78	
3	Arunachal Pradesh	0.01	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
4	Assam	3.28	4.48	4.10	0.61	0.70	0.62	0.47	0.80	0.57	0.55	0.63	0.48	
5	Bihar	22.87	27.64	25.60	5.50	6.40	5.83	1.50	2.54	1.84	6.00	7.46	6.04	
6	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Chhattisgarh	8.90	12.03	10.07	4.10	4.19	3.83	0.73	1.13	0.76	1.80	2.84	2.34	
8	Dadra and Nagar Haveli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
9	Daman and Diu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10	Delhi	0.23	0.43	0.40	0.01	0.05	0.04	0.00	0.00	0.00	0.00	0.00	0.00	0.00
11	Goa	0.02	0.02	0.02	0.01	0.00	0.00	0.00	0.00	0.00	0.04	0.03	0.03	
12	Gujarat	25.60	25.82	24.23	6.25	5.84	5.42	0.99	1.18	0.92	7.00	9.98	8.35	
13	Haryana	21.50	25.32	22.65	5.80	5.49	5.34	0.60	0.74	0.47	1.70	1.31	1.03	
14	Himachal Pradesh	0.71	0.81	0.65	0.01	0.04	0.03	0.04	0.05	0.03	0.37	0.41	0.32	
15	Jammu and Kashmir	1.48	2.05	1.36	0.49	0.58	0.43	0.22	0.26	0.14	0.04	0.02	0.01	
16	Jharkhand	2.65	4.11	3.73	0.90	0.87	0.84	0.06	0.05	0.03	0.65	1.08	0.85	
17	Karnataka	17.25	22.63	19.17	5.64	6.55	5.86	1.95	3.08	2.21	16.20	25.46	20.90	
18	Kerala	1.11	1.37	1.15	0.17	0.21	0.20	0.82	1.06	0.83	1.37	1.50	1.26	
19	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
20	Madhya Pradesh	35.38	42.43	38.09	16.57	12.70	11.66	1.05	1.59	1.08	8.50	11.94	9.77	
21	Maharashtra	23.73	32.72	26.41	7.50	7.13	6.47	2.30	3.45	2.22	30.00	37.86	28.79	
22	Manipur	0.25	0.16	0.14	0.03	0.03	0.02	0.04	0.02	0.02	0.02	0.01	0.01	0.01
23	Meghalaya	0.04	0.04	0.04	0.01	0.00	0.00	0.00	0.00	0.00	0.01	0.00	0.00	0.00
24	Mizoram	0.08	0.25	0.20	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
25	Nagaland	0.00	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
26	Odisha	6.05	8.15	6.67	2.86	2.83	2.56	0.85	1.11	0.77	2.75	4.04	3.28	
27	Puducherry	0.16	0.16	0.15	0.01	0.02	0.02	0.01	0.02	0.01	0.07	0.11	0.08	
28	Punjab	26.50	36.70	32.56	8.10	6.99	6.61	1.00	1.06	0.71	2.50	1.73	1.41	
29	Rajasthan	26.20	29.43	26.40	8.50	7.11	6.90	0.21	0.28	0.20	2.25	3.04	2.55	
30	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
31	Tamil Nadu	10.91	12.61	10.92	2.70	2.98	2.56	2.24	2.56	1.94	10.54	10.19	8.49	
32	Telangana	20.20	22.15	20.08	3.90	3.91	3.64	1.30	1.44	1.14	17.00	17.54	14.97	
33	Tripura	0.18	0.24	0.17	0.04	0.03	0.02	0.03	0.06	0.04	0.04	0.04	0.03	
34	Uttarakhand	2.03	2.60	2.31	0.30	0.52	0.40	0.08	0.08	0.04	0.40	0.28	0.21	
35	Uttar Pradesh	77.00	91.72	79.18	24.05	21.55	19.51	1.72	2.50	1.76	14.50	12.85	10.50	
36	West Bengal	13.80	19.05	15.77	3.55	3.62	3.12	2.50	3.41	2.57	11.00	15.25	12.24	
	<b>All India</b>	<b>364.01</b>	<b>443.83</b>	<b>387.92</b>	<b>111.92</b>	<b>105.14</b>	<b>96.29</b>	<b>22.21</b>	<b>30.85</b>	<b>22.02</b>	<b>151.29</b>	<b>183.98</b>	<b>149.72</b>	

## Annexure referred to in reply to part (c) to (e) of Lok Sabha Unstarred Question No 2344 for answering on 13.02.2026

## ANNEXURE III

## REQUIREMENT, AVAILABILITY &amp; SALES OF FERTILIZERS DURING THE FY 2023-24

fig. in LMT

S.No	State	UREA			DAP			MOP			NPKS			
		Requirement	Availability	DBT Sales	Requirement	Availability	DBT Sales	Requirement	Availability	DBT Sales	Requirement	Availability	DBT Sales	
1	Andaman and Nicobar Islands	0.00	0.01	0.00	0.00	0.00	0.00	0.00	0.01	0.00	0.00	0.00	0.00	0.00
2	Andhra Pradesh	15.73	17.89	14.99	4.13	4.86	4.20	1.84	1.81	1.31	13.28	17.87	14.02	
3	Arunachal Pradesh	0.01	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
4	Assam	3.46	4.56	3.73	0.75	0.87	0.72	0.66	0.69	0.44	0.30	0.39	0.23	
5	Bihar	22.63	27.46	23.24	6.82	7.78	6.51	2.28	1.75	1.39	4.50	6.09	4.39	
6	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Chhattisgarh	8.40	11.37	8.99	3.10	5.28	4.34	0.66	0.97	0.60	1.07	1.90	1.30	
8	Dadra and Nagar Haveli	0.01	0.00	0.00	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
9	Daman and Diu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10	Delhi	0.00	0.37	0.32	0.00	0.05	0.04	0.00	0.00	0.00	0.00	0.00	0.00	0.00
11	Goa	0.03	0.02	0.02	0.01	0.01	0.01	0.01	0.00	0.00	0.04	0.03	0.02	
12	Gujarat	24.71	26.78	24.30	5.86	6.71	6.29	1.30	1.00	0.80	6.00	8.93	6.97	
13	Haryana	20.63	24.86	21.77	5.60	6.29	5.83	0.55	0.50	0.36	1.20	0.64	0.44	
14	Himachal Pradesh	0.68	0.82	0.68	0.01	0.01	0.01	0.05	0.05	0.03	0.37	0.39	0.32	
15	Jammu and Kashmir	1.40	2.01	1.45	0.55	0.59	0.44	0.32	0.24	0.16	0.03	0.00	0.00	
16	Jharkhand	2.47	3.74	3.04	1.02	1.06	0.94	0.21	0.03	0.03	0.41	0.46	0.33	
17	Karnataka	16.10	21.02	15.65	5.90	8.13	6.42	2.45	1.97	1.54	16.50	21.09	15.84	
18	Kerala	1.19	1.13	0.96	0.20	0.18	0.16	0.97	0.87	0.70	1.42	1.56	1.26	
19	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
20	Madhya Pradesh	33.46	41.73	34.37	14.22	17.81	15.50	0.87	1.05	0.67	5.40	6.99	5.41	
21	Maharashtra	23.74	31.06	23.48	7.00	8.93	7.36	3.00	2.18	1.42	26.50	34.08	23.04	
22	Manipur	0.30	0.26	0.25	0.04	0.01	0.01	0.05	0.02	0.02	0.00	0.01	0.00	
23	Meghalaya	0.02	0.05	0.04	0.00	0.00	0.00	0.00	0.00	0.00	0.01	0.00	0.00	
24	Mizoram	0.07	0.15	0.13	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
25	Nagaland	0.00	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
26	Odisha	5.46	7.70	5.84	2.33	3.12	2.74	1.03	0.93	0.66	2.80	3.16	2.42	
27	Puducherry	0.16	0.15	0.13	0.02	0.01	0.01	0.01	0.01	0.01	0.06	0.10	0.07	
28	Punjab	29.48	37.35	30.68	8.00	8.23	7.24	0.85	0.62	0.50	1.50	1.02	0.73	
29	Rajasthan	24.28	29.23	25.39	8.95	9.80	9.37	0.23	0.20	0.15	1.11	1.40	1.08	
30	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
31	Tamil Nadu	10.23	11.86	10.11	2.95	3.22	2.71	2.45	2.05	1.63	7.30	10.19	7.94	
32	Telangana	18.94	23.77	19.03	3.80	4.34	3.68	2.00	1.18	0.92	15.99	17.09	13.62	
33	Tripura	0.24	0.26	0.14	0.05	0.04	0.03	0.07	0.06	0.02	0.02	0.03	0.02	
34	Uttarakhand	1.84	2.67	2.31	0.35	0.49	0.38	0.08	0.08	0.04	0.35	0.24	0.20	
35	Uttar Pradesh	76.15	91.83	74.53	24.50	25.76	21.61	2.35	1.62	1.21	9.50	10.13	7.93	
36	West Bengal	14.32	17.34	12.20	4.02	3.83	3.20	3.35	2.85	1.83	10.65	12.74	9.20	
	<b>All India</b>	<b>356.08</b>	<b>437.47</b>	<b>357.81</b>	<b>110.18</b>	<b>127.42</b>	<b>109.73</b>	<b>27.62</b>	<b>22.74</b>	<b>16.45</b>	<b>126.31</b>	<b>156.51</b>	<b>116.80</b>	

## Annexure referred to in reply to part (c) to (e) of Lok Sabha Unstarred Question No 2344 for answering on 13.02.2026

ANNEXURE IV

## REQUIREMENT, AVAILABILITY &amp; SALES OF FERTILIZERS DURING THE FY 2022-23

fig. in LMT

S.No	State	UREA			DAP			MOP			NPKS		
		Requirement	Availability	DBT Sales	Requirement	Availability	DBT Sales	Requirement	Availability	DBT Sales	Requirement	Availability	DBT Sales
1	Andaman and Nicobar Islands	0.00	0.01	0.00	0.00	0.01	0.00	0.00	0.01	0.00	0.01	0.00	0.00
2	Andhra Pradesh	16.65	18.39	15.87	4.20	5.43	4.64	3.09	1.42	1.18	15.97	16.27	13.73
3	Arunachal Pradesh	0.01	0.01	0.01	0.01	0.00	0.00	0.01	0.00	0.00	0.00	0.00	0.00
4	Assam	3.85	4.07	3.56	0.85	0.83	0.63	0.75	0.58	0.47	0.26	0.22	0.19
5	Bihar	22.80	24.68	21.96	6.82	7.15	5.66	2.16	1.55	1.26	3.72	5.35	4.25
6	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Chhattisgarh	8.74	10.57	8.38	3.70	4.68	3.14	1.01	0.77	0.56	1.45	1.63	1.06
8	Dadra and Nagar Haveli	0.01	0.01	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
9	Daman and Diu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10	Delhi	0.20	0.32	0.28	0.04	0.06	0.05	0.01	0.00	0.00	0.01	0.00	0.00
11	Goa	0.03	0.02	0.02	0.01	0.00	0.00	0.01	0.00	0.00	0.04	0.03	0.03
12	Gujarat	24.00	27.30	24.73	5.50	7.48	6.10	1.15	0.91	0.81	5.85	7.08	5.23
13	Haryana	21.50	23.68	20.46	5.70	6.48	5.59	0.60	0.43	0.35	0.70	0.30	0.26
14	Himachal Pradesh	0.76	0.85	0.74	0.02	0.02	0.02	0.07	0.07	0.04	0.39	0.41	0.35
15	Jammu and Kashmir	1.68	1.93	1.60	0.59	0.60	0.48	0.40	0.23	0.17	0.04	0.00	0.00
16	Jharkhand	2.60	3.04	2.56	1.00	0.89	0.77	0.20	0.05	0.04	0.46	0.52	0.45
17	Karnataka	17.20	22.22	18.21	5.90	8.44	6.21	3.00	1.68	1.41	17.16	21.53	16.67
18	Kerala	1.23	1.32	1.12	0.20	0.22	0.19	1.07	0.86	0.78	1.42	1.32	1.02
19	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
20	Madhya Pradesh	33.00	36.94	32.39	18.50	17.61	13.85	1.57	0.76	0.62	4.85	6.25	4.79
21	Maharashtra	25.29	30.39	24.66	8.20	9.34	7.18	4.30	1.68	1.38	23.50	28.89	20.46
22	Manipur	0.22	0.35	0.31	0.12	0.04	0.04	0.12	0.05	0.04	0.00	0.03	0.03
23	Meghalaya	0.02	0.01	0.00	0.01	0.00	0.00	0.01	0.00	0.00	0.01	0.00	0.00
24	Mizoram	0.09	0.11	0.10	0.06	0.01	0.01	0.04	0.00	0.00	0.00	0.00	0.00
25	Nagaland	0.00	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
26	Odisha	5.84	7.08	5.60	2.69	2.55	1.94	1.35	0.84	0.61	3.05	3.26	2.63
27	Puducherry	0.15	0.18	0.17	0.01	0.02	0.02	0.02	0.01	0.01	0.07	0.09	0.06
28	Punjab	29.25	34.90	29.45	7.25	8.46	7.17	0.90	0.49	0.41	1.70	0.71	0.58
29	Rajasthan	21.50	27.91	25.17	7.40	9.70	8.47	0.30	0.18	0.14	0.95	0.85	0.72
30	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
31	Tamil Nadu	9.96	11.38	10.05	2.73	3.49	2.76	2.53	1.85	1.65	6.45	9.19	7.38
32	Telangana	18.39	21.63	18.83	3.55	4.70	3.71	2.27	0.86	0.74	15.16	16.24	12.90
33	Tripura	0.27	0.28	0.19	0.05	0.02	0.02	0.09	0.06	0.02	0.02	0.03	0.02
34	Uttarakhand	2.20	2.38	2.05	0.35	0.64	0.52	0.09	0.07	0.03	0.35	0.15	0.11
35	Uttar Pradesh	77.50	87.39	74.72	24.70	27.69	22.38	3.36	1.42	1.22	7.00	6.64	4.79
36	West Bengal	14.25	16.49	14.05	4.05	4.36	3.77	3.70	2.70	2.36	10.12	11.16	9.61
	<b>All India</b>	<b>359.19</b>	<b>415.82</b>	<b>357.26</b>	<b>114.20</b>	<b>130.93</b>	<b>105.31</b>	<b>34.17</b>	<b>19.55</b>	<b>16.32</b>	<b>120.69</b>	<b>138.15</b>	<b>107.31</b>

